to remit Rs. 1.47 crores to the foreign shareholders towards dividend for the years 1982-83. Financial year for 1983-84 has ended recently and remittance application will be made to the Reserve Bank after the legal requirements have been completed.

(b) and (c) The company has already diluted its foreign holding to a level below 40 per cent. Dilution obligation under FERA ceases once a company reduces its foreign holding to 40 per cent or below.

Import licence for the import of second-hand plant and machinery by M/s. ITC Limited

178. SHRI RAM BHAGAT PAS-WAN: Will the Minister of COM-MERCE be pleased to state:

- (a) whether M/s. ITC Limited have been issued licence for the import of second-hand plant and machinery during the last three years;
- (b) if so, the value of import in each case; and
- (c) whether Government propose to order enquiry to ensure that prices paid for those plants were fair and reasonable?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRIP, A. SANGMA): (a) Yes, Sir,

- (b) No separate statistics of actual import are maintained party-wise.
- (c) No. Sir. However, in order to ensure that prices paid for secondhand plant and machinery are fair and reasonable, each import application required to be accompained by a Chartered Engineer's certificate indicating, inter-alia, the year of manufacture, cost of major reconditioning/repairs carried out, if any, present condition of the plant and machinery, its expected residual life and the CIF value of equivalent Capital Goods, if purchased new. Such applications are considered in an Inter-Minister:al meeting where representatives of technical Departments are present.

Evasion of payment of excise duty by M/s. I.T.O Limited

- 179. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state:
- (a) whether Government are aware that M/s. I.T.C. Limited has evaded the payment of excise auty by obtaining refunds of huge amounts during the last three years;
- (b) if not, what are the details of refund granted to them during the above period; and
- (e) what are the details of interest on Government dues outstanding against the Company for 1983-84?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Demand from farmers to permit export of cotton

- 180. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of COM-MERCE be pleased to state:
- (a) whether it is a fact that farmers are demanding lifting of ban on export of cotton; and
- (b) if so, what is Government's reac- ition thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) Government have been receiving requests for allowing further exports of cotton. In view of prevailing demand and supply position and price trend, no further releases of cotton are being made for export at present.

Achievement of target under Integrated Rural Development Programme

- 181. SHRI INDRADEEP SINHA: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the banks are creating difficulties in ad-

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vancing loans under the Integrated Rural Development Programme: and

(b) what were the targets fixed for each State for 1981-82, 1982-83 and 1983-84 and to what extent they were achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) Banks are being constantly advised to

play a more active role in implementing integrated Rural Development Programme. During the Sixth Plan period. the annual target under IRDP for the entire country is to assist approximately 30 lakh families by providing aggregate term credit of Rs. 600 crores through scheduled commercial banks and co-operative banking institutions. As against this the achievements are as under:-

to Questions

| Year | | | | | | | Term credit mobilised (Rs. in crore) | No. of bene- ficiaries (In lakhs) | | | |
|---------------------------|------|----|---|---|---|----|--|---|--|----------|---------|
| 1980-81 | | | | • | | | | | | 289 · 05 | 27 · 27 |
| 1981-82 | | | | | | | | | | 467 59 | 27· 13 |
| 1982-83 | | ٠. | | | | | | | | 713 - 98 | 34 · 55 |
| 1983-84* (Till Jan., ' | '84) | • | • | • | • | ٠, | • | • | | 457 · 05 | 21.81 |

^{*}Figures are provisional.

State-wise targets and achievements are given in the statement.

Statement State-wise Progress of IRDP

| State/Union Territories | | No. of ber | eficiaries 81-82 | | | No. of beneficiaries 1983-84 (Provisional | |
|-------------------------|---|------------|---------------------|----------|------------------|--|----------|
| | | Target | Achieve- ment | Target | Achieve- ment | (up to the Jan. 19 Target | |
| 1 | | 2 | 3 | 4 | 5 | 6 | 7 |
| Andhra Pradesh | • | 1,94,480 | 2,38,846 | 1,94,400 | 2,84,783 | 1,98,000 | 1,64,470 |
| Assam | | 80,400 | 22,171 | 80,400 | 39,588 | 80,400 | 46,380 |
| Bihar | | 3,52,200 | 2,76,169 | 3,52,200 | 3,62,354 | 3,52,200 | 2,40,230 |
| Gujarat | | 1,30,800 | 1,16,115 | 1,30,800 | 1,73,790 | 1,30,800 | 1,16,413 |
| Haryana | | 52,200 | 79,605 | 52,200 | 1,58,678 | 55,800 | 76,107 |
| Himachal Pradesh . | | 41,400 | 34,877 | 41,400 | 45,755 | 41,400 | 34,208 |
| Jammu and Kashmir | | 45,000 | 27,689 | 45,000 | 35,435 | 67,800 | 18,093 |
| Karnataka . | | 1,05,000 | 87,460 | 1,05,000 | 1,78,856 | 1,35,000 | 94,945 |
| Kerala | | 86,400 | 96,832 | 86,400 | 1,27,798 | 90,600 | 82,286 |
| Madhya Pradesh | | 2,74,800 | 2,31,861 | 2,74,800 | 3,13,870 | 2,75,400 | 1.91,398 |
| Maharashtra | | 1,77,600 | 1,39,092 | 1,77,600 | 2,19,690 | 1,77,700 | 1,42,005 |
| Manipur | | 15,600 | 3,627 | 15,600 | 8,358 | 11,700 | 5,162 |
| Meghalaya | | 14,400 | 6,045 | 14,400 | 7,457 | 18,000 | 689 |
| Nagaland | | 12,600 | 12,565 | 12,600 | N.A. | 12,600 | 8,365 |
| Orissa | | 1,88,400 | 1,38,367 | 1,88,400 | 2,52,453 | 1,88,400 | 1,34,674 |

| . 1 | | 2 | 3 | 4 | 5 | 6 | 7 |
|------------------------|----------|----------|----------|----------|----------|----------|----------|
| Punjab · · · | <u> </u> | 70,200 | 86,867 | 70,200 | 98,435 | 70,800 | 61,550 |
| Rajasthan | | 1,39,200 | 1,21,576 | 1,39,200 | 1,83,402 | 1,41,600 | 1,12,976 |
| Sikkim · · · | | 2,400 | 262 | 2,400 | 3,158 | 2,400 | 1,474 |
| Tamilnadu | | 2,26,200 | 3,58,225 | 2,26,200 | 2,71,563 | 2,25,600 | 1,73,431 |
| Tripura | | 10,200 | 10,146 | 10,200 | 9,122 | 10,200 | 6,279 |
| Uttar Pradesh | • | 5,25,600 | 5,40,160 | 5,25,600 | 5,54,986 | 5,32,200 | 3.81,395 |
| West Bengal | | 2,01,000 | 67,338 | 201,000 | 95,607 | 201,000 | 72,952 |
| A &N Islands | | 3,000 | N.A. | 3,000 | 73 | 150 | 257 |
| Arunachal Pradesh . | | 28,800 | 5,921 | 28,800 | 13,685 | 8,000 | 1,734 |
| Chandigarh | | 600 | N.A. | 600 | 405 | 600 | N.A. |
| Dadra and Nagar Haveli | | 600 | N.A. | 600 | 249 | 600 | 272 |
| Delhi · · · | | 3,000 | 2,840 | 3,000 | 5,027 | 3,000 | 2,561 |
| Goa, Daman and Diu | | 7,200 | 5 259 | 7,200 | 6,616 | 6,800 | 5,541 |
| Lakshadweep | | 3,000 | N.A. | 3,000 | 312 | . 800 | 270 |
| Mizoram | | 12,000 | 1,712 | 12,000 | 1,977 | 12,000 | 3,516 |
| Pondicherry | | 2,400 | 2,591 | 2,400 | 1,971 | 2,400 | 1,213 |

Insufficient banking facilities in certain States

182. SHRI INDRADEEP SINHA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Madhya Pradesh, Uttar Pradesh, Bihar, Orissa, West Bengal and the North-Eastern region continued to be unbanked in relation to the national average;
- (b) if so, what are the reasons therefor;
- (c) how far it has affected the progress of the State concerned, and
- (d) what steps have been contemplated to narrow the gap?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA PO JARY): (a) to (d) In recent times the basic objective of the branch expansion policy of commercial banks has been to accelerate the pace of expansion in the hitherto, unbanked rural and semurban centres and rectify the existing imbalances in the spread of banking

facilities in the country. Pursuent to the implementation of the policy, considerable progress has been made in the post nationalisation period in the coverage of banking facilities rural and semi-urban areas and reducing inter-State and inter-District disparities. As a result of the sustained efforts, the population coverage of banks has improved significantly. Relevant data as on 19-7-1069 and 30-9-1983 for the States of Madhya Pradesh, Uttar Pradesh, Bihar, West Bengal and for the States/Union Territories comprising North Eastern Region as also for the country a whole is set out in the Statement. It may be seen that there has been marked improvement in respect of all these States/Union Territories.

The branch licensing policy currently in force covers the period April 1982 to March 1985. It has been envisaged under the policy to achieve by March 1985, a coverage of one bank office for every 17060 population in the rural and semi-urban areas on the basis of 1981 Census, so as to further reduce the regional imbalances in the spread of banking facilities.